

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5781
ANSWERED ON:30.04.2010
PURCHASE OF POWER FROM CENTRAL GENERATING STATIONS
Kishor Shri Kamal

Will the Minister of POWER be pleased to state:

- (a) whether the Government has signed any agreement with the private companies for the purchase and sale of power from the Central Generating Stations in the State of Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the rate at which these companies will purchase power from the National Thermal Power Corporation Limited?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : No, Madam. Presently, all power generated by the various Central Public Sector Undertakings (CPSUs) including National Thermal Power Corporation is being sold to the distribution companies/State Electricity Boards/Utilities through long term Power Purchase Agreements (PPAs) based on the tariff determined by the Central Electricity Regulatory Commission (CERC) and the CPSUs are not allowed to sell any power from their existing plants in the market.

(b) & (c) : Do not arise in view of reply to (a) above.